Central Administrative Tribunal, Lucknow Bench, Lucknow CCP No. 92 of 2009 in O.A. No. 166 of 2008

This the 8th day of December, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)

Hon'ble Dr.A.K. Mishra, Member (A)

Uma Kant Gujjar aged about 41 years son of late Sri Prabhu Dayal, presently residing at H.No. 563 K/86, Shyam Nagar, Alambagh, Lucknow.

Applicant

By Advocate: Sri M.W. Siddiqui

Versus

- Singh, chief Work Manager, Carriage and Wagon Workshop, Northern Railway, Alambagh, Lucknow.
- Atul Priyadarshi, Assistant Work Manager, Carriage and Wagon Workshop, 2. Northern Railway, Alambagh, Lucknow.

Respondents

By Advocate: Sri B.B. Tripathi for Sri N.K. Agrawal

ORDER (ORAL)

HON'BLE MS. SADHNA SRIVASTAVA, MEMBER (J)

This contempt petition has been filed alleging non-compliance of order dated 24th September, 2008 passed in O.A. No. 166/2008. This Tribunal directed respondents authority to consider the representation of the applicant. The applicant submitted a representation dated 13.10.2008 in compliance of order of the Tribunal dated 24.9.2008. The respondents considered the representation of the applicant and rejected the same vide order dated 10.12.2008. It is mentioned in the show cause reply that after revocation of suspension order, the applicant did not attend the office and therefore, a major penalty charge sheet for unauthorized absence was issued and thereafter, he was removed from service. However, neither the date of removal nor the copy of removal order has been mentioned in the show cause reply.

- Counsel for applicant submitted that applicant has not received any removal 2. submitted that after revocation of suspension order, he tried to order. He further attend the office but respondents did not permit him to enter into the office. If it be so, the respondents are directed to serve the copy of removal order to the applicant within a week and the applicant will be at liberty to challenge the order before appropriate forum.
- With this observation, CCP is dismissed. Notices issued stand discharged. 3.

(Dr. A.K. Mishra)

Member (A)

Member (J)

HLS/-